

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. C.P.(IB)-194(MB)/2023

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES: Siemens Financial Services Private
Limited**
V/s
Anju Vijay Lilaramani

APPEARANCE :

FOR THE PETITIONER : Ms. Udit Singh

FOR THE RESPONDENT : Absent

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Registry is directed to issue Court notice to the personal guarantor intimating the next date of hearing. List the matter on **03.05.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)

09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)